Out of court settlements of disputes

*95. SHRI TRILOKI NAI'H CHATURVEDI :

> DR. MURLI MANO-HAR IOSHI ·

Will the Minister of URBAN DEVELOPMENT be pleased to state :

- (a) whether DDA had in 1992 invited representations from parties for out of court settlements of disputes;
- (b) if so, the number of representations received for out of court settlements;
- (c) what is the mechanism set up by DDA for the consideration of such representations and what is the number of cases that have been decided; and
- (d) the number of cases in which no action has been taken and by when all the cases are likely to be decided?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL) : (a) Yes, Sir. Public notice in newspapers inviting representations was issued in 1991.

- (b) 217 persons had submitted representations till 15-7-1993 for out-of-court settlement of cases.
- (c) DDA has set up a committee to recommend out-of-court settlement of court cases. The recommendations of the Committee are put to Vice-Chairman or Lieutenant Governor by the concerned administrative department for appropriate decision. The Committee has already made final recommendations in respect of 34 cases.
- (d) Recommendations are yet to be made in respect of 183 cases. Taking into consideration the com plex nature of cases, it is not possible

to fix any time limit for final disposal of such cases.

Damages due to floods in Punjab

*96. SHRI JAGIR SINGH DARD; SHRIVIRENDRAKA-TARIA:

Will the Minister of AGRICULTURE be pleased to state :

- (a) whether the Central Government have received any report from the Punjab Government on the loss of life, property and crops etc., caused by the recent floods in Punjab;
 - (b) if so, what are the details thereof;
- (c) whether any Central team has gone to Punjab to make on the spot assessment of the damage;
- (d) the details of the Central assistance asked for by the Punjab Government to meet the situation; and
- (e) the nature of assistance actually provided to Punjab Govern^ ment to meet the situation?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JA-KHAR): (a) and (b) Government of Punjab has reported the following damages in the wake of recent floods in the State:—

The State Government has not yet made a complete assessment of the damage to houses and infrastructure.

(c)land (d) An assessment of damage and requirements of fund to-

- (i) Loss of human lives
- 321 6238
- (ii) Loss of cattle heads
- (iii) Damage to crops . 15.00 lakh acres (approx.)